Bhakarapet in Cuddapah District of Andhra Pradesh; and

(b) if so, what are the details of the proposal and the action taken by Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) and (b) No, Sir. There is no such proposal under consideration.

सेन्द्रल बैंक ग्राफ इंडिया के शाखा प्रवंधक के विरुद्ध शिकायतें

2017. श्री सुनील कुमार पट्टनायक : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि सेन्ट्रल बैंक आफ इंडिया, 36 यू, सीलमपुर, दिल्ली के शाखा प्रबंधक के विरुद्ध शहरी निर्धनों को स्व-रोजगार योजना के तहत ऋण नहीं दिये जाने के संबंध में संबंधित प्राधिकारियों को कई शिकायतें की गयी हैं;
- (ख) यदि हां, तो उनका ब्यौरा क्या है श्रौर उन पर क्या कार्यवाही की गयी है, क्या सरकार इस मामले में जांच कराने क। विचार रखती है;
- (ग) उन म्रावेदन पत्नों की संख्या का ब्यौरा क्या है जो म्रभी तक लम्बित हैं म्रथवा जिन्हें म्रस्वीकृत कर दिया गया है; ग्रौर
- (घ) क्या सरकार उन ग्रावेदकों की ऋण देने का विचार रखती है जिनके श्रावेदनपत्र ग्रभी भी बैंक में लम्बित हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री जनादंन पुजारी): (क) से (घ) सेन्ट्रल बैंक आफ इंडिया ने सूचित किया है कि उसे एक शिकायत प्राप्त हुई थी जिसकी जांच करने पर यह पाया गया कि वह उसकी घोंडा शाखा से संबंधित थीन कि सीलमपुर शाखा से । शहरी गर वों के लिए स्व-रोजगार योजना के अंतर्गत श्रोमती शकुन्तला देवी

जैन का स्रावेदन पहले ही मज़्र किया जा चुका है ग्रौर उन्हें ऋष्य राशि का भुगतान भी कियाजा चुका है।

बैंक ने भ्रागे चलकर सूचित किया है कि उसकी न्यू सीलमपुर शाखा को शहरी गरीबों के लिए स्वरोजगार योजना के भ्रंतर्गत 134 भ्रावेदनपत्र प्राप्त हुए थे जिनमें से 45 भ्रावेदन मंजूर किये जा चुके हैं और 89 नामजूर कर दिए गए हैं तथा बैंक शाखा के पास इस समय कोई भ्रावेदन लिम्बत नहीं है।

Licences for Manufacture of Telephones
Equipment

2018. SHRIMATI SURYAKANTA JAYAWANTRAO PATIL Will the PRIME MINISTER be pleased to state:

- (a) whether a proposal for grant of new licences for the manufacture off Electronic Telephone Instruments, Key Telephone Systems, Cordless Telephones and Fascimile Equipments to the private companies, is under active consideration of Government;
- (b) what is the number of applications received for such licences; and
- (c) whether Government have issued any such licences; if so, to whom these have been issued?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): Private companies are granted of intent for the manufacture Electronic Telephone Instruments, Electronic Private Automatic Branch Exchanges including Key phone Systems and Fascimile Equipment. Cordless Telephones are not at present allowed for the private sector. At present new proposals for grant of licences for Electronic Telephone Instruments and Electronic Private Automatic Branch Exchanges including Key Telephone Systems are not being considered due to capacity constraint.

- (b) The number of applications that have so far been received for letters of intent for Electronic Telephone Instruments, Electronic Private Automatic Branch Exchanges including Key Telephone Systems and Fascimile equipment from the private sector is 230
- (c) The details of letters of intent issued for Electronic Telephone Instruments, Electronic Private Automatic Branch Exchanges including Key Telephone Systems and Fascimile equipment to the private sector are given in the enclosed Statement.

Statement

Details of letters of intent issued to private parties for the manufacture of Telephone Instruments

S No. Name of the Party

- 1. Texton Telecom Pvt. Ltd.
- 2. Remington Rand of India Ltd.
- 3. Crompton Greaves Ltd.
 - 4. Pulsar Electronics (Pvt.) Ltd
- 5. Set Telecommunications Pvt. Ltd.
- e. Bharati Telecom Ltd.
- 7. ITAC India Manufacturing Co. Ltd.
- 8. Sri Gopal K. Kejriwal
- 9. Haryana Telecommunications Ltd.
- 10. The Priyaraja Enterprises.
- Himachal Telephone Industries
 Pvt. Ltd.
- Shree Jaisal Electronics & Industries Ltd.
- 13. Suneel Communications Pvt. Ltd.
- 14 Sri Sunil Kharia.
- 15. Digicom Systems Pvt. Ltd.
- 16. United Telecom Pvt. Ltd.
- 17. Fusebase Electronics Ltd.18. Binatone Electronics Ltd.
- 19. Debikay Information Technology
- Ltd.
- 20 Unirex Moulds Pvt. Ltd.
 - 21. ITP Telecoms Pvt. Ltd.
- 22 Sri K. K. Joshi

List of private parties licenced for manufacture of EPABX including key. Telephone systems

S. Name of the Party No

- 1. Larsen & Toubro Limited.
- 2. Usha Computers & Peripherals Limited.
- 3. Escorts Limited
- 4. Blue Star Limited.
- 5. Artel Communications Limited.
- 6. Delton Cables Limited
- 7. Tata Industries Limited8. J K. Business Machines Limited:
- 9. Mahindra & Mahindra Limited.

Doordarshan Serial 'Such Ki Parchhai'

2019. SHRI MUKHTIAR SINGH MALIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government's attention has been drawn to the news item appearing in the 'Nav Bharat Times' of 10th April, 1987 under the caption 'Such Ki Parchhai Kis Ne Rukwai';
- (b) if so, what are the details there-
- in; and

 (c) whether it is a fact that the said

serial was not telecast on Doordarshan as per the news report, if so, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) to (c) The Government

has seen the press report in the issue of 'Nav Bharat Times' dated 10-4-87 to this effect. The telecast of 'Such Ki Parchhain' on 6-4-87 was not stop-

ped on anybody's request as stated in the press report. In accordance with the practice followed by Doordarshan.